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**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.95/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company		Atoz Infracon Pvt.Ltd.-Versus-Tantia Construction Ltd.	
Under Section		IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Sourojit Dasgupta, Adv.
2. Sanjay Kr. Baid, Adv.

} Corporate Debtor

Sourojit Dasgupta  
13/11/17

Asitza Banerjee, Adv.  
Natacha Roy, Adv.

} S.B.I.


13/11/17

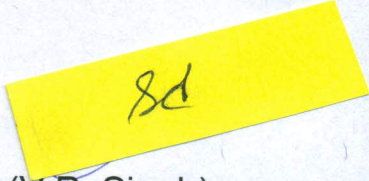
**ORDER**

Ld. Counsel for the petitioner as also Corporate Debtor are present.

This case is relating to winding up petition pending before the Hon'ble Calcutta High Court as also larger bench at Delhi. Therefore, considering the pendency of the case, this case is adjourned.

List on 05.12.2017.

  
(Jinan K.R.)  
Member (J)

  
(V.P. Singh)  
Member (J)